

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**  
**COURT III**

104. I.A. 2012/2022

I.A. 672/2023

I.A. 2897/2023

In

C.P.(IB)-1808(MB)/2019

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)  
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **24.06.2024**

NAME OF THE PARTIES: Jalgaon Janta Sahakari Bank Ltd

V/s.

Desimran Cartons Pvt Ltd

**Appearance**

For Petitioner : Navdeep Dahiya i/b Adv. Ria Garg.

For Liquidator : Adv. Prakhar Tandon i/b Adv. Agam H. Maloo

SECTION 7 OF THE IBC, 2016

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**ORDER**

**Hearing Through: Virtually and Physical (Hybrid) Mode**

This matter was listed for written submissions. The matter is **Reserved for Order/Clarification.**

Sd/-  
CHARANJEET SINGH GULATI  
Member (Technical)  
---Harshada---

Sd/-  
LAKSHMI GURUNG  
Member (Judicial)